

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 113 OF 2019 &
IA NO. 485 OF 2019

Dated : 17th July, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S. D. Dubey, Technical Member

In the matter of:

GRIDCO Limited **...Appellant(s)**
Versus
NTPC Limited & Ors. **...Respondent(s)**

Counsel for the Appellant(s) : Ms. Raj Kumar Mehta
Ms. Himanshi Andley

Counsel for the Respondent(s) : Mr. M.G. Ramachandran, Sr. Adv.
Ms. Poorva Saigal for R-1

Mr. S.B.Upadhyaya, Sr. Adv.
Mr. Nishant Kumar
Ms. Anisha Upadhyay for BSPHCL

ORDER

Heard Appellant. To hear respondents, list the matter for further hearing on **29.07.2019**.

(S.D. Dubey)
Technical Member

pr/nr

(Justice Manjula Chellur)
Chairperson